GOVERNMENT OF INDIA SCIENCE AND TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2042 ANSWERED ON:02.12.2009 NATURAL RESOURCES DATA MANAGEMENT SYSTEM Shantha J.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of districts of Karnataka included in the Natural Resources Data Management System;

(b) whether Government proposes to include all the districts in the said Management System;

(c) if so, the details thereof; and

(d) the time by which all the Districts of the States are likely to be included in Natural Resources Data Management System?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SCIENCE AND TECHNOLOGHY; MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF EARTH SCIENCES; MINISTER OF THE STATE IN THE PRIME MINISTER`S OFFICE; MINISTER OF THE STATE IN THE MINISTRY IN PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PRITHVIRAJ CHAVAN)

(a) & (b): All the 29 districts of Karnataka have been covered under Natural Resources Data Management System (NRDMS).

(c) The goal of NRDMS has been to develop pilot scale district level natural resource databases and demonstrate their utility in local level (district and below) planning process. District databases have thus been set up in selected districts located in different geoenvironmental settings spread across different States. For pilot demonstration of NRDMS on a statewide scale, the State of Karnataka was covered in entirety under a collaborative project between the Department of Science and Technology, Government of India and the Rural Development and Panchayati Raj Department of the Government of Karnataka. Government of West Bengal is currently setting up NRDMS databases in all its districts following the Karnataka model. Experimental databases have been set up in selected districts in different other States for demonstration purposes.

(d) Action has been initiated to demonstrate the utility of NRDMS at selected districts in States so far not covered under NRDMS. Setting up NRDMS in all the districts of the States will be dependent on the respective State Governments.